

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE
TRIBUNAL
BANGALORE**

REGIONAL BENCH - COURT NO. 1

Service Tax Appeal No. 680 of 2012

(Arising out of Order-in-Original No.100/2010 dated 23.12.2010
passed by the Commissioner of Service Tax, Bangalore.)

M/s. Able Advertising

No.2, Egipura Main Road
Koramangala Ring Road,
Bangalore – 560 047.

Appellant(s)

VERSUS

The Commissioner of Service Tax

SP Complex,
Lalbagh Road,
Bangalore – 560 027.

Respondent(s)

APPEARANCE:

None for the Appellant.

Shri M.A. Jithendra, Asst. Commissioner (AR) for the Respondent.

**CORAM: HON'BLE DR. D.M. MISRA, MEMBER (JUDICIAL)
HON'BLE MRS. R. BHAGYA DEVI, MEMBER
(TECHNICAL)**

FINAL ORDER NO. 21351 /2025

DATE OF HEARING: 28.08.2025

DATE OF DECISION: 28.08.2025

PER: D.M. MISRA

The matter has been rolling since 26.03.2025. On the last date of hearing, this Bench had specifically mentioned that matter would be adjourned as a matter of last chance to 28.08.2025. None appeared for the appellant. It seems that the

appellants are not serious to prosecute the matter before this forum and consequently, the appeal is dismissed for non-prosecution.

(Dictated and pronounced in Open Court)

(D.M. MISRA)
MEMBER (JUDICIAL)

(R. BHAGYA DEVI)
MEMBER (TECHNICAL)

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